

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/63/2016
NAME OF THE PETITIONER(S) : Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	ROHAN RAJASEKARAN	Counsel for	RO-R
2.	R. VIDHYASHANKAR R. ASHOKKUMAR	Petitioners Counsel for Respondents	[Signature]

ORDER

Counsel representing both the parties are present. Time extended at their request for hearing submissions in CA 73/2017. Put up on 12.10.2017 at 10.30 A.M.

Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc